

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. IA 2266/2022 IA 1838/2023 in C.P. (IB)/190(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:-

Mr. Brijendra Kumar Mishra
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

**Section: Regulation 44(2), Liquidation process Regulation, 2016 Sec 60(5) Rule 11
of NCLT, 2016 19(2) U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 2266 of 2022

Present:- Counsel, Manoj Kumar Mishra appeared for Applicant.

Counsel, Yahya Batawala a/w Meghna Rao appeared for the Respondent.

Heard, Counsel for both parties for a considerable time and **Reserved for orders.**

IA 1838 of 2023

Present:- Counsel, Manoj Kumar Mishra appeared for Applicant.

Counsel, Yahya Batawala a/w Meghna Rao appeared for the Respondent.

Heard, Counsel for both parties for a considerable time and **Reserved for orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)